

THE GAUHATI HIGH COURT AT GUWAHATI

(The HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,
TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th February, 2012.

No. HC.VII-143/2011/ 1329 /A # # In partial modification of the earlier Notification No. HC.VII-143/2011/ 1231 /A dated 22.02.2012, Shri Sankar Bhuyan, Sheristadar, Office of the District & Sessions Judge, Nagaon, is exempted from attending the "**Staff Development Programme**" to be conducted by the Assam Institute of Management, w.e.f. 28th February, 2012 to 2nd March, 2012 at Hotel Alankar, Chandmari Colony, Guwahati -3 and in his place Shri Dhiren Baishya, UDA, office of the Chief Judicial Magistrate, Kamrup, Guwahati is directed to attend the said programme and to report at the venue positively at 9 A.M. on 28th February, 2012.

The participant staff except the staff of Kamrup district will be entitled to TA & DA as admissible under the Rules.

Further, the participant staff are directed to furnish the feedback report on completion of their training programme to this Registry immediately.

By order,

Sd/- Shri R.A. Tapadar
DY.REGISTRAR(G & C)

Memo No.HC.VII-143/2011/ 1330 - 1339 /A, dated 24.2.12.

Copy forwarded for information and necessary action:-